

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NOS. 230 OF 2014, 231 OF 2014, 155 OF 2015, 156 OF 2015,
APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,
IA NO. 110 OF 2014 & IA NO. 159 OF 2015,
APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA NO. 160 OF 2015,
APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015,
APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

Dated: 1st September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 230 OF 2014

In the matter of:

BSES Rajdhani Power Ltd.		...Appellant(s)
	Vs.	
Delhi Electricity Regulatory Commission		...Respondent(s)
Counsel for the Appellant(s)	:	Mr. Buddy A. Ranganadhan Mr. Ashish Gupta Mr. Dushyant Manocha
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kumar Sharma for R-1

APPEAL NO. 231 OF 2014

In the matter of :

BSES Yamuna Power Ltd.		...Appellant(s)
	Vs.	
Delhi Electricity Regulatory Commission		...Respondent(s)
Counsel for the Appellant(s)	:	Mr. Buddy A. Ranganadhan Mr. Ashish Gupta Mr. Dushyant Manocha
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kumar Sharma for R-1

APPEAL NO. 155 OF 2015

In the matter of :

BSES Rajdhani Power Ltd.Appellant(s)
Vs.
Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Malavika Prasad
Mr. D.V. Raguvamsy

Counsel for the Respondent (s) : Mr. Nikhil Nayyar for R-1

APPEAL NO. 156 OF 2015

In the matter of:

BSES Yamuna Power Ltd.Appellant(s)
Vs.
Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Malavika Prasad
Mr. D.V. Raguvamsy

Counsel for the Respondent (s) : Mr. Nikhil Nayyar for R-1

**APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,
IA NO. 110 OF 2014 & IA NO. 159 OF 2015**

In the matter of:

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Malavika Prasad
Mr. D.V. Raguvamsy

Counsel for the Respondent (s) : Mr. Arun Kumar Dutta
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-I

**APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 &
IA NO. 160 OF 2015**

In the matter of:

BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Malavika Prasad
Mr. D.V. Raguvamsy

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-I

APPEAL NO. 235 OF 2014 & IA NOs. 161 & 316 OF 2015

In the matter of:

BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Malavika Prasad
Mr. D.V. Raguvamsy

Counsel for the Respondent (s) : Mr. Arun Kumar Dutta
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-I

APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

In the matter of:

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Malavika Prasad
Mr. D.V. Raguvamsy

Counsel for the Respondent (s) : Mr. Arun Kumar Dutta
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-I

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on **22.09.2016.**

(I.J. Kapoor)
Technical Member
Pr/kt

(Justice Ranjana P. Desai)
Chairperson